

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3758
ANSWERED ON:13.12.2000
RIGHT TO CORRUPTION FREE SERVICE
ANANT GANGARAM GEETE

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government propose to make fundamental right to have corruption free service in public services;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUN RAJE)

(a),(b)&(c) : This suggestion has been made to the `National Commission to Review the Working of the constitution` by the Central Vigilance Commissioner, in his individual capacity. The aforesaid Commission has identified enlargement of Fundamental Rights as an area of study. However, since the Commission is already seized of the matter and has not yet submitted its report, it is premature for the Government to express any view.